

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:224  
ANSWERED ON:23.02.2010  
RESTRICTION OF MINING BY PRIVATE COMPANIES  
Paranjpe Shri Anand Prakash;Yadav Shri Sharad

**Will the Minister of MINES be pleased to state:**

- (a) whether there is any proposal to restrict/ban mining by domestic and foreign private companies in tribal areas of the country;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government proposes to amend the Mines and Minerals Act to this effect;
- (d) if so, the details thereof; and
- (e) the time by which the said proposal is likely to be implemented alongwith the corrective measures likely to be taken by the Government to offset the loss of investment in the mining sector?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) : No, Sir. The National Mineral Policy, 2008 states that mining activities will be so undertaken that special care is paid to protect the interest of host and indigenou(tribal) population through developing models of stakeholder interest based on international best practice.
- (b) to (e) : Does not arise in view of (a) above.